

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 111 OF 2019 &
IA NOS. 935, 1274 & 1372 OF 2019

Dated:9th September, 2019

In the matter of:

Lupin Limited

Versus

Maharashtra Electricity Regulatory Commission &Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **30.09.2019.**

Pr/js

Court Master